MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND **COOPERATION NOTIFICATIONS**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERLNG): Sir, I beg to lay on the Table:-

- (a) a copy each of the following Notifications of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food): —
 - Notification G.S.R. No. 187, dated the 7th Feb ruary, 1967. publishing the Rice-Milling Industry (Regulation Licen sing) Amendment Rules, 1967. under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library, See No. LT-28/67.]
 - (ii) Notification G.S.R. No. 297, dated the 3rd March, 1967 publishing the Food Corporation (Tenth Amendment) Rules, 1967 under sub-section (3) of section 44 of the Food Corporations Act, 1954. [Placed in Library, See No. LT-107|67.]
 - Α copy each of four Notifications, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-107|67).
- of the Ministry of a copy Agriculture, Food, Communi Development and Co operation (Department of Agriculture) Notification S.O. No. 3882, dated the 15th December, 1966, issued under 4 of the Agricultural Produce Cess Act, 1940. [Placed in Library, See No. LT-32/ **67.1**

ANNUAL REPORT AND ACCOUNTS (1965-66) OF THE CENTRAL WAREHOUSING CORPORATION, NEW DELHI AND RELATED-**PAPERS**

SHRI D. ERING: Sir, I also beg to lay on the Table a copy of the Annual Report and Accounts of the Central Warehousing Corporation, New Delhi, for the year 1965-66, together with the Auditors' Report on the Accounts, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962. [Placed in Library, See No. LT-27/67.]

REVIEW OF THE FOOD AND SCARCITY SITUATION IN INDIA

SHRI D. ERLNG: Sir, I also beg to lay on the Table a copy of the Review of the Food and Scarcity Situation, in India. (Placed in Library, See No. LT-98|67.]

ANNUAL REPORT (1965-66) OF THE KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY

THE DEPUTY MINISTER IN THB MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): Sir, I beg to lay on the Table a copy of the Annual Report of the khadi and Villags Industdies Commission, Bombay, for the year 1965-66, under subsection (3) Of section 24 of the Khadi and Village Industries Commission Ac., 1956. [Placed in Library, See No. LT-117/67.]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF RAJASTHAN FOR THE YEAR 1966-67.

MR. CHAIRMAN: Shri Morarji Desai.

श्री गोडे मराहरि (उत्तर प्रदेश) : श्रीमन, मझे ग्रापत्ति है कि ये पेपर्स यहां सदन की मेंज पर रखे जायें; क्योंकि पिछले हपते यहां पर बहस हुई थी और यह करीब करीब तय था कि जब तक इस सदन की इजाजत नहीं मिलती है और प्रेसीडेंट का जो प्रो-क्लेमेशन राजस्थान के बारे में है, उस पर बहस